

an>

Title: Ruling regarding notices of Adjournment motion.

**माननीय अध्यक्ष:** माननीय सदस्यगण, मुझे कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। मैंने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

अब पत्र सभा पटल पर रखे जाएंगे।

...(व्यवधान)

**14.0 ½ hrs**

*(At this stage, Adv. Dean Kuriakose, Shri S. Gnanathiraviam, Shri Kalyan Banerjee, Adv. A.M. Ariff, Shri E.T. Mohammed Basheer, Dr. Shafiqur Rahman Barq, Shri N.K. Premachandran, Shri Bhagwant Mann and some other hon. Members came and stood on the floor near the Table.)*

... (Interruptions)

**HON. SPEAKER:** No, do not touch.

...(Interruptions)